

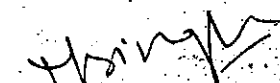
RETURN OF ASSETS AND LIABILITIES AS ON 31-12-20 (31-08-2013.)

1. Name of the Government Servant in full (In block letters):- MADHVI SINGH
2. Service to which he/she belongs:- H.P.J.S.
3. Total length of service as on date :-
 - (i) In Non GAZETTED rank:-
 - (ii) In GAZETTED rank:- 7 MONTHS 11 DAYS.
4. Present post and place of posting:- CIVIL JUDGE (JR. DIV.) - cum - J.M. Court NO. 6 SHIMLA
5. Total annual income from all sources during the Calendar year immediately proceeding the 1st day of January, 20__

DECLARATION:

I hereby declare that the particulars from FORM I to V are complete, true and correct as on 31-08-2013, to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule (i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Date:- 16-9-2013


Signature:
(MADHVI SINGH)

- Note: 1. This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.
2. If a Government servant is a member of Hindu undivided Family with coparcener rights in the properties of the family either as a "Karta" or as a member, he should indicate in the return in item No. 1 the value of such share in such property and where it is not possible to indicate the exact value of such share its appropriate value suitable explanatory notes may be added wherever necessary.

FORM NO. 1
STATEMENT OF THE IMMOVABLE PROPERTY AS ON 31-12-20 *31-8-73 NIL*
 (i.e. LANDS, HOUSE, SHOPS, and OTHER BUILDING ETC.)

Sr. No	Description property	Precise location (Name of District, Division, Tehsil and Village in which the property is situated and also its distinctive number etc.	Area of land (in case of land & Building)	Nature of land (in case of landed property)	Extent of interest	If not own name state in whose name held & his/her relationship if any, with the Govt. Servant	Date of Acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the Govt. Servant if any, with the person/persons concerned please see note 1 below)	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any	Total annual income from the property
1	2	3	4	5	6	7	8	9	10	11	12
											0

Date:-

Note:-1.

For purpose of column 9 of the term (Lease would on a lease of immovable property from year to year or for any term exceeding one year or reserving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the Govt. servant, such a lease should be shown in this in respect of the term of the lease whether it is short term or long term and periodically of the payment of the rent.

2. In Col. No. 10 should be shown (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition (b) where it has been acquired by lease the total annual rent there of also.

Signature: *MADHVI SINGH*

Name: *(MADHVI SINGH)*

Form No. -II

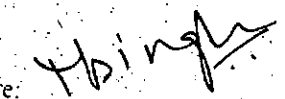
STATEMENT OF LIQUID ASSETS ON 31-12-20_ (31-8-2013)

i.) Cash and Bank Balance exceeding 3 months emoluments. ii.) Deposits, loans advances and investments. (Such as shares, securities and debentures etc.)

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of persons in whose name held and his/her relationship with the Govt. Servant	Annual Income derived	Remarks
1	2	3	4	5	6	7
1	Saving Bank Account 55069435649	SBB, The Mau Solan	94,000/- approx.	N.A.		
2	FD (matrised on 3/9/13)	SBB, The Mau Solan	54,000/- approx.	N.A.		

Date:- 16-09-2013.

Note:- 1. In column 7, particulars regarding sanctions obtained or report made in respect of the various transactions may be given.
2. The term "emoluments" means the pay and allowances received by the Govt. servant.

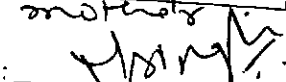
Signature: 
Name (MADHVI SINGH)

FORM NO - III

STATEMENT OF MOVABLE PROPERTY AS ON 31-12-20 (31-08-2013)

Sr. No.	Description of item	Price of value at the time of acquisition and /or the total payment made upto the date of return, as the case may be, in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with Govt. employee	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
1	CARIZO	5,93,000 (approx)	N.A.	22 th July, 2013 5,00,000 taken loan from SBP 80000, rest taken from mother's	

Date:- 16-9-2013.

Signature: 
Name: (MADHY SINGH)

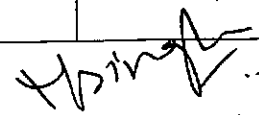
Note:-

- In this form/information may be given regarding items like (a) jewelry owned by him (total value) (b) Silver and other precious metals and precious stones owned by him not forming part of jewelry (total value). (c) (i) Motor Cars (ii) Scooters/Motor Cycles (iii) Refrigerators/Air-Conditions (iv) Radios/Radiograms/Television sets and any other articles, the value of which individually exceeds Rs. 1000/- (d) Value of items of movable property individually worth less than Rs. 1000/- other than articles of daily use such as clothes, utensils, books, crockery etc. added together as lump sum.
- In column 5 may be indicated whether the property was acquired by purchase, inheritance gift or otherwise.
- In column 6 particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO - IV
STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY (As on 31st December 20__) (31-08-2013)

Sr. No.	Insurance policy No. and date of policy	Name & insurance Company	Sum Insured/ date of maturity	Amount of Annual premium	PROVIDENT FUND				Remarks (If there is dispute regarding closing balance the figure according to the Govt. employee should be mentioned in this column)
					Type of provident funds/ GPF/CPF Account No.	Closing balance as last reported by the Audit /A. O along with date of such balance	Contribution made subsequently	Total	
1	2	3	4	5	6	7	8	9	10
1.	21102363 14th June 2013	PNB Metlife	1266300/ 14th June 2038	99800	-	-	-	-	-

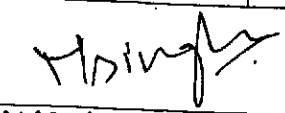
Date: 16-9-2013

Signature: 
 Name : (MADHVI SINGH)

FORM NO - V
STATEMENT OF DEBTS AND OTHER LIABILITIES (As on 31-12-20) (31-8-2013)

Sr. No.	Amount	Name and address of creditor	Date of incurring liability	Detail of transaction	Remarks
1	2	3	4	5	6
11	5,00,000/-	S.B.P. THE MALL SOLAN.	20th July 2013.	LOAN FOR CAR.	—

Date:- 16-9-2013.

Signature: 
 Name (MADHU SINGH)

Note:-

1. Individual items of loans not exceeding three months emoluments of Rs. 1000/- whichever is less need be included.
2. In column 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
3. The term "emoluments" means pay and allowances received by the Govt. employee.
4. The statement should also include various loans and advances available to Govt. employees like advance for purchase of conveyances, house-building advance etc. (other than advances of pay and traveling allowance) advances from the G. P. Fund and loans on Life Insurance policies and fixed deposit.